

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 01.08.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/257/2019
PETITION NUMBER : CP/722/IB/2017
NAME OF THE PETITIONER(S) : QUANTUM COAL ENERGY (P) LTD
NAME OF THE RESPONDENTS : DHANALAKSHMI PAPER MILLS PVT LTD
UNDER SECTION : SEC 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

36 P. Eswaramoorthy

RP



Keshtika ran Murali
for Arivudh Krishnan

Counsel for
Applicant



ORDER

Both the sides are present. Counsel for the Applicant submitted that the Applicant has filed an appeal before the Hon'ble NCLAT challenging the approval of the Resolution Plan. Therefore, the Application has become infructuous and the same stands **dismissed**.

sd
(ANIL KUMAR B)
MEMBER (TECHNICAL)

sd
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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